

ORISSA HIGH COURT**FILING REPORT AS ON :24/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0005864/2023	GUNA BISWAL VS STATE OF ODISHA	CHITTA RANJAN PANDA VS	JAGATPUR /222 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000013/2023
2	BLAPL/0005865/2023	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	SATYABRATA PANDA VS	GHANTAPADA /40 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) Spl/0000136/2023
3	BLAPL/0005866/2023	SAMUDRA BAGH VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /222 /2022 ADJ,UMERKOTE(Nabarangapur) CT/0000057/2022
4	BLAPL/0005867/2023	GANESH PATRA VS STATE OF ODISHA	BIPLAB P.B. BHALI VS	KODALA /269 /2018 ADJ,KODALA(Ganjam) ST/0000121/2020
5	BLAPL/0005868/2023	BHASKAR KANHAR VS STATE OF ODISHA	BHAGABAN MOHANTY VS	GOCHHAPADA /173 /2022 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) CT/0000831/2022
6	BLAPL/0005869/2023	LALMOHAN@DASHIA SINGH VS STATE OF ODISHA	SARADA PRASAD DASH VS	CHANDUA /10 /2021 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000018/2021
7	BLAPL/0005870/2023	MATAI HEMBRAM VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /77 /2018 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Mayurbhanj) GR/0000206/2018
8	BLAPL/0005871/2023	KIRAN SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	barpalli /375 /2022 J.M.F.C,BARPALLI(Bargarh) GR/0000363/2022
9	BLAPL/0005872/2023	KUNU PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANCHESWAR P.S. /68 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000106/2023
10	BLAPL/0005873/2023	KANHU BAGHEL VS STATE OF ODISHA	TARINI PANIGRAHI VS	JEYPORE TOWN /42 /2011 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000210/2011
11	BLAPL/0005874/2023	HADAPA SIBA@H.SIVA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /425 /2019 DIST.& SESSIONS JUDGE,RAYAGADA(Rayagada) CT/0000032/2020

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12	BLAPL/0005875/2023	SAROJ KUMAR SWAIN VS STATE OF ODISHA	UMAKANTA BARIK VS	BADAGADA /209 /2023 ADDL.DISTRICT SESSIONS CUM SPL JUDGE,BHANJANAGAR(Ganjam) Spl/0000009/2023
13	BLAPL/0005876/2023	RAJESH SAMANTRAY @ CHOTA VS STATE OF ODISHA	TARINI PANIGRAHI VS	KORAPUT TOWN /90 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000275/2023
14	BLAPL/0005877/2023	SUKADEV KANHAR VS STATE OF ODISHA	UMAKANTA BARIK VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000022/2023
15	BLAPL/0005878/2023	SUKHU@GOBARDHAN YADAV VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /114 /2023 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000019/2023
16	BLAPL/0005879/2023	ANUJ SINGH VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /125 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000898/2023
17	BLAPL/0005880/2023	SANU @ SANUJ NAYAK @ SANJU KUMAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BHARATPUR PS /200 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000262/2023
18	BLAPL/0005881/2023	RENJAN MURMU VS STATE OF ODISHA	ASIT KUMAR OTTA VS	CHANDUA /86 /2022 2ND ADDL.DIST.JUDGE,BARIPADA(Mayurbhanj) ST/0000067/2023
19	BLAPL/0005882/2023	MALAYA SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /84 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARPAL(Anugul) GR/0000181/2023
20	BLAPL/0005883/2023	AKSHYA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BHARATPUR PS /200 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000262/2023
21	BLAPL/0005884/2023	BAPI NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BHARATPUR PS /200 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000262/2023
22	BLAPL/0005885/2023	RABI @ RABINDRA BISOI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BHARATPUR PS /200 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000262/2023
23	BLAPL/0005886/2023	PAPUN PRADHAN	CHANDANA MISHRA	NCB BHUBANESWAR /4 /2023

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		VS UNION OF INDIA (NCB)	VS	SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000019/2023
24	BLAPL/0005887/2023	RAJESH RAO VS STATE OF ODISHA	DHANANJAYA NAYAK VS	BARANGA /71 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000035/2023
25	BLAPL/0005888/2023	SRIDHAR BISWAL VS UNION OF INDIA (NCB)	CHANDANA MISHRA VS	NCB BHUBANESWAR /4 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000019/2023
26	BLAPL/0005889/2023	RABI SANKAR MAHANANDIA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA TOWN /19 /2023 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(Rayagada) GR/0000036/2023
27	BLAPL/0005890/2023	SONATA DAS PALEI VS STATE OF ODISHA	PRATIK NAYAK VS	CHANDRASEKHARPUR /227 /2022 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0004125/2022
28	BLAPL/0005891/2023	BABUL SHEKH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) 2(A)CC/0000013/2023
29	BLAPL/0005892/2023	DEEPAK NAIK @ DEEPESWAR NAIK @ SALU VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	ANANDAPUR /196 /2021 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000350/2022
30	BLAPL/0005893/2023	PANEL DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /108 /2021 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000035/2021
31	BLAPL/0005894/2023	MD.ARFAT VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) 2(A)CC/0000013/2023
32	BLAPL/0005895/2023	JIKHARIYA PANI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ADVA /160 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000123/2022
33	BLAPL/0005896/2023	MD.TAHASIN RAZA @ TAHASIM VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHANUPALI /122 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000878/2023
34	BLAPL/0005897/2023	SRIBASTA LANCHAN BARIK VS	SOUBHAGYA SWAIN VS	SECTOR-7 /176 /2022 S.D.J.M.,PANPOSH(Sundargarh)

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35	BLAPL/0005898/2023	STATE OF ODISHA S.B.AMRIT KUMAR @ CHANDAN VS	MANAS KUMAR CHAND VS	GR/0002238/2022 AIR FIELD P.S. /103 /2023 J.M.F.C.,BHUBANESWAR(Khordha)
36	BLAPL/0005899/2023	STATE OF ODISHA BHAGYABAN @ BHULA BARIHA VS	GOKULANANDA SAHU VS	CT/0000328/2023 BUDEN /68 /2019 A.D.J.,PADAMPUR(Bargarh)
37	BLAPL/0005900/2023	STATE OF ODISHA KUNA MURMU VS	SURYAKANTA DWIBEDI VS	CT/0000005/2020 CHANDUA /86 /2022 DISTRICT & SESIONS JUDGE,BARIPADA(Mayurbhanj)
38	BLAPL/0005901/2023	STATE OF ODISHA RAIMOHAN PANGI @ RAIMAN VS	JUGALA KISHORE PANDA VS	ST/0000067/2023 CHITRAKONDA /19 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
39	BLAPL/0005902/2023	STATE OF ODISHA SUSHANT DAS VS	JUGALA KISHORE PANDA VS	Spl/0000031/2023 / /0 () //
40	BLAPL/0005903/2023	STATE OF ODISHA SONU KHARA VS	JUGALA KISHORE PANDA VS	ORKEL /72 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
41	BLAPL/0005904/2023	STATE OF ODISHA BISTU @ BISHNU SARDAR VS	PARTHA SARATHI DAS VS	Spl/0000068/2023 KEONJHAR TOWN /182 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar)
42	BLAPL/0005905/2023	STATE OF ODISHA BAGRUBAHAN BENIA @ BAGRU @ BABRU VS	SATYA NARAYAN MISHRA (4) VS	GR/0000469/2023 JUNAGARH /119 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kalahandi)
43	BLAPL/0005906/2023	STATE OF ODISHA KUNA DEULPADIA VS	SUDHANSU SEKHAR DASH VS	Spl/0000118/2023 / /0 SPECIAL COURT,CUTTACK(Cuttack)
44	BLAPL/0005907/2023	STATE OF ODISHA DEEPAK @ CHAITANYA SA VS	SWARAJ PATEL VS	2(A)CC/0000086/2022 LAKHANPUR /68 /2023 () //
45	CMAPL/0000409/2023	STATE OF ODISHA HIMANSU SEKHAR SETHI VS BRANCH MANAGER, GRAMYA BANK, BIDANASI BRANCH, CUTTACK	ADV VS	/ / () //

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46	CMAPL/0000410/2023	M/S RELIANCE RETAIL LTD., KOLKATA VS	ADV VS	// ()
47	CMAPL/0000411/2023	COMMNER., FOOD SAFETY, O.H.F.W., BBSR, KHORDHA DAYANIDHI SWAIN VS	HARA PRASAD RATH VS	// // ()
48	CMP/0000595/2023	STATE OF ODISHA ASHISH @ AJAYA KUMAR SWAIN VS	NETRANANDA BISWAL VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghapur)
49	CMP/0000596/2023	PRATAP KUMAR SWAIN GOURANGA SAHOO VS	NETRANANDA BISWAL VS	CS/0000206/2021 //
50	CONTC/0003633/2023	HADUBANDHU SAHOO BIRAKISHOR PANIGRAHI VS	NETRANANDA BISWAL VS	1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha) CS/0000713/2007
51	CONTC/0003634/2023	PURNA CHANDRA MISHRA, PRESIDENT DISTRICT CONSUMER DISPUTE REDRESSAL FORUM, KANDHAMAL JYOTCHNA RANI RAJAGURU VS	ADV. VS	// ()
52	CONTC/0003635/2023	ASWATHY S., COMMNR. CUM SECY., S AND ME DEPT., BBSR TRINATH SAHU @ SAHOO VS	ADV. VS	// // ()
53	CONTC/0003636/2023	P.ANVESHA REDDY, IAS MAMATA DALAI VS	ADV VS	// // ()
54	CONTC/0003637/2023	SAMARTH VERMA, I.A.S. GOURAHARI SAHU VS	ADV. VS	// // ()
55	CONTC/0003638/2023	PRADEEP KUMAR JENA, IAS BASANTA KUMAR PARIDA VS	ADV VS	// // ()
56	CONTC/0003639/2023	STATE OF ODISHA ABHAYA KUMAR PALAI VS	ADV VS	// // ()
57	CONTC/0003640/2023	SURESH PANT, M.D., ODISHA FOREST DEV. CORP. LTD., BBSR BINITA BEHERA	JAJATI KESHARI KHUNTIA AVIJIT MISHRA	// // //

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		VS	VS	0
58	CONTC/0003641/2023	PRADEEP KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA SWAGATIKA ROUT	DEVASHIS PANDA	//
		VS	VS	0
59	CONTC/0003642/2023	PAJNESH NARAYAN SAHU, EX.SR. MANAGER, INDIAN OVERSEAS BANK, BBSR KAILASH CHANDRA NAYAK	ADV	//
		VS	VS	0
60	CONTC/0003643/2023	SUNIL KUMAR BANSAL, DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, ODISHA PRASANNA KUMAR RATH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
61	CONTC/0003644/2023	ASWATHY S., IAS HIMANSHU TARAI	ADV	//
		VS	VS	0
62	CONTC/0003645/2023	USHA PADHEE, I.A.S. AKSHAYA KUMAR BEHERA	ADV.	//
		VS	VS	0
63	CONTC/0003646/2023	SATYA RANJAN SAHOO, OAS SAROJ KUMAR DASH	ADV	//
		VS	VS	0
64	CONTC/0003647/2023	MANOJ AHUJA, I.A.S. SUSAMA PANDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
65	CONTC/0003648/2023	BISHNUPADA SETHI, IAS ARJUN CHARAN MOHARANA	KUNAL KUMAR SWAIN	//
		VS	VS	0
66	CONTC/0003649/2023	ASWATHY S, I.A.S. SUDHIR KUMAR BEHERA	ADV.	//
		VS	VS	0
67	CONTC/0003650/2023	ASWATHY S, I.A.S. SUSANTA KUMAR BARAD	SANGRAM SENAPATI	//
		VS	VS	0
68	CONTC/0003651/2023	KRUTIBAS HARICHANDAN, SUB INSPECTOR OF POLICE I.O, CHANDPUR, P.S, NAYAGARH AJIT PATNAIK	ADV.	//
		VS	VS	0

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69	CONTC/0003652/2023	DR.N.THIRUMALA NAIK, IAS ASHOK KUMAR TRIPATHY VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	KALI CHARAN MISHRA VS	// // ()
70	CRLA/0000582/2023	JATINDRANATH JENA @ JACHIA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	BASTA /197 /2014 ()
71	CRLA/0000583/2023	SESHA @ SESHADDEV DEHURY VS STATE OF ODISHA	OM PRAKASH SARAN VS	NIHALPRASAD /199 /2022 ()
72	CRLA/0000584/2023	AMIT KUMAR NAYAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /166 /2023 ()
73	CRLA/0000585/2023	DIBYA RANJAN DASH VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /166 /2023 ()
74	CRLA/0000586/2023	KARUNAKARA PANDA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	KORAPUT VIGILANCE /14 /2009 ()
75	CRLA/0000587/2023	MANIRAM GOND VS STATE OF ODISHA	NIRANJAN PANDA VS	KUNDEI /20 /2016 ()
76	CRLA/0000588/2023	AKSHAYA GHOSH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAMACHANDRAPUR /151 /2022 ()
77	CRLA/0000589/2023	DEV KUMAR GOND VS STATE OF ODISHA	NIRANJAN PANDA VS	KUNDEI /20 /2016 ()
78	CRLA/0000590/2023	AKASH MALIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SAHADEV KHUNTA /159 /2022 ()
79	CRLLP/0000031/2023	BHAGABAN PRADHAN VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// / /0 J.M.F.C.,SORO(Baleshwar) ICC/0000170/1993

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80	CRLLP/000032/2023	MRUTYUNJAY@MRUTANJAY BEHERA VS RAMESH KUMAR SAHU	ANUPAM DASH VS	//0 J.M.F.C.,BARIPADA(Mayurbhanj) ICC/0000101/2020
81	CRLMA/0000173/2023	PARAMESWAR MAHAKUD VS STATE OF ODISHA	ADV VS	BONTH /12 /2016 () //
82	CRLMC/0002455/2023	JAGANNATH KANHAR@RINKU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PHULBANI TOWN /189 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) ST/0000027/2023
83	CRLMC/0002456/2023	BIRENDRA KUMAR PATTANAIAK VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DAS PARIDA VS	VIGILANCE PS (BERHAMPUR) /31 /2015 SPECIAL JUDGE (VIGILANCE), PHULBANI(Kandhamal) GR/0000015/2015
84	CRLMC/0002457/2023	KALIA@SANJAY DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	Bamapada (Industrial Area) /162 /2015 AD HOC ADDL. SESSIONS JUDGE (FTSC), BALASORE(Baleshwar) Spl/0000216/2015
85	CRLMC/0002458/2023	CAPT. PURNA CHANDRA MISHRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	//0 A.D.J.,BHUBANESWAR(Khordha) CRREV/0000085/2021
86	CRLMC/0002459/2023	ASHISH KUMAR PANDA VS STATE OF ODISHA	Geetanjali Majhi VS	KATARBAGA /205 /2021 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0004902/2021
87	CRLMC/0002460/2023	JAYANTA BAG@BUNTY VS STATE OF ODISHA	GOURI KUMAR RATH VS	RENGALI (SAMBALPUR) /157 /2018 FTSC, SAMBALPUR(Sambalpur) Spl/0000069/2018
88	CRLMP/0001050/2023	BABAJI CHARAN SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	//0 () //
89	CRLMP/0001051/2023	JASMINE NAIK VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	SAHID NAGAR P.S. /175 /2023 () //
90	CRLREV/0000289/2023	JAYAKRUSHNA DAS VS PRASANT KUMAR SAHOO	PRIYA RANJAN SINGH VS	//0 A.D.J.,DHENKANAL(Dhenkanal) CRA/0000007/2014
91	CRLREV/0000290/2023	ANIL KUMAR NAYAK	DILLIP KUMAR RAY	//0

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		VS	VS	S.D.M,BHADRAK(Bhadrak)
92	FAO/0000237/2023	SUB DIVISIONAL MAGISTRATE,BHADRAK THE DIVL. MANAGER, M/S. IFFCO TOKIO G.I.CO. LTDADAM ALI KHAN		CRMC/0000006/2021 //
		VS	VS	COMNR.FOR EMPLOYEES COMP./ASST.LABOUR COMNR.,CUTTACK(Cuttack)
93	FAO/0000238/2023	BATAKRUSHNA DAS BILASI GOUDA	SUSANTA KUMAR MOHANTY	EC/0000426/2015 //
		VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha)
94	MATA/0000177/2023	UNION OF INDIA RAJANI PATRA	BISHNU BRATA SINGH	Oa/0000139/2019 //
		VS	VS	JUDGE, FAMILY COURT, NABARANGPUR(Nabarangapur)
95	MATA/0000178/2023	ASHOK KUMAR PATRA SWAGATIKA JENA	CHINMAYA MISHRA	CP/0000009/2022 //
		VS	VS	JUDGE FAMILY COURT,BHUBANESWAR(Khordha)
96	RPFAM/0000175/2023	PRASANT KUMAR SINGH NAGARDEEP SETHY	RAJENDRA KUMAR DASH	CP/0000752/2018 //
		VS	VS	JUDGE FAMILY COURT, BARIPADA(Mayurbhanj)
97	RVWPET/0000215/2023	DUTIKA SETHY PRADEEP KUMAR DHAL	ADV	Crp/0000084/2022 //
		VS	VS	()
98	WA/0001121/2023	STATE OF ODISHA STATE OF ODISHA	SANJAY RATH,A.S.C	// ()
		VS	VS	()
99	WA/0001122/2023	ANTARYAMI KANUNGO STATE OF ODISHA	SANJAY RATH,A.S.C	// ()
		VS	VS	()
100	WA/0001123/2023	BALABHADRA BEHERA STATE OF ODISHA	SUKUMAR GHOSE,A.G.A	// ()
		VS	VS	()
101	WA/0001124/2023	CHAKRADHAR PANDA STATE OF ODISHA	SUKUMAR GHOSE,A.G.A	// ()
		VS	VS	()
102	WA/0001125/2023	MANGARAJ SUNDARA STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	// ()
		VS	VS	()

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103	WA/0001126/2023	MUSTAK ALLI RAJAVI BISWARANJAN MOHAPATRA VS STATE OF ODISHA	HIMANSU SEKHAR MOHANTY VS	// // 0 //
104	WA/0001127/2023	STATE OF ODISHA VS RUDRA PRASAD NATH STATE OF ODISHA	SUKUMAR GHOSE,A.G.A VS	// 0 // //
105	WA/0001128/2023	STATE OF ODISHA VS BASANTI MISHRA STATE OF ODISHA	SANJAY RATH,A.S.C VS	// 0 // //
106	WA/0001129/2023	STATE OF ODISHA VS PRAFULLA KUMAR LENKA STATE OF ODISHA	SUKUMAR GHOSE,A.G.A VS	// 0 // //
107	WA/0001130/2023	STATE OF ODISHA VS PADMANAVA ACHARYA STATE OF ODISHA	SANJAY RATH,A.S.C VS	// 0 // //
108	WA/0001131/2023	STATE OF ODISHA VS DURYODHAN PARIDA STATE OF ODISHA	SANJAY RATH,A.S.C VS	// 0 // //
109	WA/0001132/2023	STATE OF ODISHA VS DOLAGOBINDA MOHANTY STATE OF ODISHA	SANJAY RATH,A.S.C VS	// 0 // //
110	WA/0001133/2023	STATE OF ODISHA VS UMAKANTA MALIK STATE OF ODISHA	SUKUMAR GHOSE,A.G.A VS	// 0 // //
111	WA/0001134/2023	STATE OF ODISHA VS SUDHANSU SEKHAR JENA STATE OF ODISHA	SUKUMAR GHOSE,A.G.A VS	// 0 // //
112	WA/0001135/2023	STATE OF ODISHA VS BANABIHARI MAHANTA STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 // //
113	WA/0001136/2023	STATE OF ODISHA VS NARAHARI SWAIN	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //

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114	WA/0001137/2023	STATE OF ODISHA VS SUBHARAJEET ROUT	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
115	WA/0001138/2023	STATE OF ODISHA VS JAGADISH RAUTO	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
116	WP(C)/0017295/2023	DR. SHASWAT KUMAR DAS VS STATE OF ODISHA	SUCHISMITA SARANGI VS	// 0 //
117	WP(C)/0017296/2023	M/S. RAMESWAR AGRO INDUSTRIES PVT. LTD., BBSR VS STATE OF ODISHA	BAGAMOHAN PATTANAIAK VS	// 0 //
118	WP(C)/0017297/2023	PRASANTA KUMAR BARAI VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
119	WP(C)/0017298/2023	JOGENDRA PRADHAN VS THE STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //
120	WP(C)/0017299/2023	SUCHITRA PRADHAN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
121	WP(C)/0017300/2023	JITENDRA KUMAR SINGH VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
122	WP(C)/0017301/2023	MAMUNI PANDA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
123	WP(C)/0017302/2023	SHANKAR PRATIHARI VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
124	WP(C)/0017303/2023	SHREEDHAR BEHERA VS COLLECTOR AND DIST.MAGISTRATE,KENDRAPARA	AMITAV DAS VS	// 0 //
125	WP(C)/0017304/2023	NABAKISHORE NANDA	RAMDAS ACHARY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	WP(C)/0017305/2023	STATE OF ODISHA DR. ASHIMA MISHRA	AVIJIT MISHRA	//
		VS	VS	0
127	WP(C)/0017306/2023	STATE OF ODISHA RITA PATTNAIK	RAMDAS ACHARY	//
		VS	VS	0
128	WP(C)/0017307/2023	STATE OF ODISHA BASANTILATA NAYAK	SUKANTA KUMAR DALAI	//
		VS	VS	0
129	WP(C)/0017308/2023	CHIEF MANAGER AND AO, PNB, BALESWAR GAUTAM BALIARSINGH	SARAT CHANDRA MEKAP	//
		VS	VS	0
130	WP(C)/0017309/2023	MANAGER, YES BANK LTD., BBSR PREMANANDA DAS	AMITAV DAS	//
		VS	VS	0
131	WP(C)/0017310/2023	TAHASILDAR,MAHAKALPADA BRILLIANT INFRAPROJECTS PVT. LTD.,BOLANGIR	SASWAT K.ACHARYA	//
		VS	VS	0
132	WP(C)/0017311/2023	STATE OF ODISHA DEBASIS RAY	BIGHNARAJ RATH	//
		VS	VS	0
133	WP(C)/0017312/2023	STATE OF ODISHA PRAMOD KUMAR SAHOO	AVIJIT MISHRA	//
		VS	VS	0
134	WP(C)/0017313/2023	STATE INFORMATION COMMNR., BBSR JOGENDRA KUMAR SAHOO	SUKANTA KUMAR DALAI	//
		VS	VS	0
135	WP(C)/0017314/2023	STATE OF ODISHA BANABIHARI TRIPATHY	GURU PRASAD MOHANTY	//
		VS	VS	0
136	WP(C)/0017315/2023	STATE OF ODISHA BUDHADEV MISHRA	PARTHA SARATHI NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0017316/2023	STATE OF ODISHA BISWANATH KHATUA VS	AMITAV DAS VS	// // ()
138	WP(C)/0017317/2023	TAHASILDAR,MAHAKALPADA AYASKANTA RAY VS	AMITAV DAS VS	// // ()
139	WP(C)/0017318/2023	TAHASILDAR,MAHAKALPADA MAKUNDA RAM NAYAK VS	SIBANARAYAN BISWAL VS	// // ()
140	WP(C)/0017319/2023	STATE OF ODISHA DR. SUBHODEEP THAKUR VS	AVIJIT MISHRA VS	// // ()
141	WP(C)/0017320/2023	STATE OF ODISHA UCO BANK, SAMBALPUR VS	SUBRAT MISRA VS	// // ()
142	WP(C)/0017321/2023	SANGRAM KESHARI KHUNTIA MOHAN NAIK VS	TUSAR KUMAR MISHRA VS	// // ()
143	WP(C)/0017322/2023	GOVT. OF INDIA KSHIROD TARAI VS	AMITAV DAS VS	// // ()
144	WP(C)/0017323/2023	TAHASILDAR,MAHAKALPADA CHITRA REKHA MISHRA VS	BIDYALOK MOHAPATRA VS	// // ()
145	WP(C)/0017324/2023	STATE OF ODISHA SUMANTA JENA VS	NIRANJAN LENKA VS	// // ()
146	WP(C)/0017325/2023	STATE OF ODISHA NIHAR RANJAN PATI VS	PRASANNA KUMAR RATH (1) VS	// // ()
147	WP(C)/0017326/2023	STATE OF ODISHA JAGANNATH BEHERA VS	BIJAYA KUMAR PARIDA VS	// // ()
		THE SUB-COLLECTOR AND AO, NAYAGARH		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0017327/2023	NIRANJAN SWAIN VS TAHASILDAR,MAHAKALPADA	AMITAV DAS VS	// 0 //
149	WP(C)/0017328/2023	BRILLIANT INFRAPROJECTS PVT. LTD., BALANGIR VS STATE OF ODISHA	SASWAT K. ACHARYA VS	// 0 //
150	WP(C)/0017329/2023	MAHESWAR DAS VS TAHASILDAR,MAHAKALPADA	AMITAV DAS VS	// 0 //
151	WP(C)/0017330/2023	ABHAYA KUMAR PALAI VS CHAIRMAN, ODISHA FOREST DEVELOPMENT CORP. LTD., BBSR	JAJATI KESHARI KHUNTIA VS	// 0 //
152	WP(C)/0017331/2023	NIRANJAN ROUT @ NIRA ROUT VS TAHASILDAR,MAHAKALPADA	AMITAV DAS VS	// 0 //
153	WP(C)/0017332/2023	DAITARI MOHARANA VS UCO BANK LTD., JHARSUGUDA	AKSHAYA KUMAR SAHOO VS	// 0 //
154	WP(C)/0017333/2023	SAROJ KUMAR SWAIN VS TAHASILDAR,MAHAKALPADA	AMITAV DAS VS	// 0 //
155	WP(C)/0017334/2023	PURUSHOTTAM SWAIN VS COLLECTOR AND DIST. MAGISTRATE,KENDRAPARA	AMITAV DAS VS	// 0 //
156	WP(C)/0017335/2023	SUDHANUBALA DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
157	WP(C)/0017336/2023	MAMATA PATI VS SAROJ KUMAR SATAPATHY	SATYA NARAYAN MOHAPATRA VS	// 0 //
158	WP(C)/0017337/2023	RANJAN KUMAR LOI VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
159	WP(C)/0017338/2023	SAKUNTALA NAYAK	KUNAL KUMAR SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0017339/2023	STATE OF ODISHA NIRANJAN DAS	KUNAL KUMAR SWAIN	//
		VS	VS	0
161	WP(C)/0017340/2023	STATE OF ODISHA MINA KUMAR DEI	NIHAL RATH	//
		VS	VS	0
162	WP(C)/0017341/2023	STATE OF ODISHA SHAKTI SUPRAYUKTI	BIJAY KUMAR BEHERA	//
		VS	VS	0
163	WP(C)/0017342/2023	STATE OF ODISHA SUDHANSU SEKHAR MOHAPATRA	NIHAL RATH	//
		VS	VS	0
164	WP(C)/0017343/2023	STATE OF ODISHA RAMESH CHANDRA PANIGRAHI	RAMA KRISHNA BISOI	//
		VS	VS	0
165	WP(C)/0017344/2023	STATE OF ODISHA BENUDHAR BEHERA	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
166	WP(C)/0017345/2023	STATE OF ODISHA JAYA PRAKASH MOHANTY	RAMA KRISHNA BISOI	//
		VS	VS	0
167	WP(C)/0017346/2023	STATE OF ODISHA SASIKANTA SAHOO	NIHAL RATH	//
		VS	VS	0
168	WP(C)/0017347/2023	INSTITUTE OF MATHEMATICS AND APPLICATIONS, KHURDA SUSANTA KUMAR ROUT	ALOK KUMAR PANDA	//
		VS	VS	0
169	WP(C)/0017348/2023	STATE OF ODISHA MITARANI MOHARANA	SUSANTA KUMAR DASH	//
		VS	VS	0
170	WP(C)/0017349/2023	STATE OF ODISHA NILIMA MOHARANA	SUSANTA KUMAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0017350/2023	STATE OF ODISHA PRAMOD PRADHAN VS	JYOTIRMAY GUPTA VS	// // ()
172	WP(C)/0017351/2023	STATE OF ODISHA REETA MOHAPATRA VS	HEMANTA KUMAR ROUT VS	// // ()
173	WP(C)/0017352/2023	STATE OF ODISHA PRATAPRUDRA BEURAY VS	DEBASIS TRIPATHY VS	// // ()
174	WP(C)/0017353/2023	STATE OF ODISHA NARENDRA SAHOO VS	NIRANJAN PANDA VS	// // ()
175	WP(C)/0017354/2023	STATE OF ODISHA SRIDIPTA BISWAL VS	SOUBHAGYA SUNDAR DAS VS	// // ()
176	WP(C)/0017355/2023	I.G.-CUM-PRINCIPAL CHIEF SECURITY COMMISSIONER, E.CO.RAILWAYS, BBSR SOMNATH SINGH VS	PADMANAVH BHUTIA VS	// // ()
177	WP(C)/0017356/2023	THE SECY., REVENUE DEPT., BBSR GANDHI PAHAN VS	BHARAT JALLI VS	// // ()
178	WP(C)/0017357/2023	STATE OF ODISHA MAMATA BAG VS	GOKULANANDA SAHU VS	// // ()
179	WP(C)/0017358/2023	STATE OF ODISHA CHANDAN PRASAD SAHOO VS	AKSHAYA KUMAR DORA VS	// // ()
180	WP(C)/0017359/2023	STATE OF ODISHA SANDHYARANI SWAIN VS	KUNAL KUMAR SWAIN VS	// // ()
181	WP(C)/0017360/2023	STATE OF ODISHA BABA SAHEB AMBEDKAR FOUNDATION, ANGUL VS	HRUDANANDA MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0017361/2023	BHRAMARBAR SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR DORA VS	// 0 //
183	WP(C)/0017362/2023	KHIMJI SUPER BIKES LLP, BBSR VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
184	WP(C)/0017363/2023	MINATI MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
185	WP(C)/0017364/2023	OMM SINGH CHARAN VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
186	WP(C)/0017365/2023	DURYODHAN ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
187	WP(C)/0017366/2023	HINA SETHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
188	WP(C)/0017367/2023	KAILASH CHANDRA JENA VS THE ADDL. CHIEF SECY. TO GOVT.,H AND FW DEPT.,BBSR	GOPAL PRASAD JENA VS	// 0 //
189	WP(C)/0017368/2023	KANDHA BEHERA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
190	WP(C)/0017369/2023	M/S MAA UTTARAYANI SELF HELP GROUP, BALUGAON VS STATE OF ODISHA	ABHINU PRASAD PRADHAN VS	// 0 //
191	WP(C)/0017370/2023	PRADIP KUMAR BISWAL VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
192	WP(C)/0017371/2023	PRAMOD KUMAR HARPAL VS STATE OF ODISHA	GOUTAM KUMAR ROURTRAY VS	// 0 //
193	WP(C)/0017372/2023	KALPANA GHADEI	HRUDANANDA MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0017373/2023	PRADYUMNA KUMAR SAHOO	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0017374/2023	ANU SEN	JYOTI RANJAN DEO	//
		VS	VS	0
		KUMUDINI DHADA		//
196	WP(C)/0017375/2023	ANIL KUMAR OJHA	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0017376/2023	AKSHYA KUMAR DAS	DILLIP RAY	//
		VS	VS	0
		THE COLLECTOR, BHADRAK		//
198	WP(C)/0017377/2023	KAMALKANTA JENA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0017378/2023	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
		DEBARANJAN PARIDA		//
200	WP(C)/0017379/2023	BHRAMAR BISOI	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0017380/2023	HEMANTA KUMAR DASH	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0017381/2023	BADRINATH PRADHAN	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0017382/2023	SUCHISMITA PAIKARAY	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0017383/2023	ASHUTOSH TRIPATHY	SUSANTA KUMAR BARAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0017384/2023	STATE OF ODISHA ASIM KUMAR PADHI VS	SUSANTA KUMAR BARAL VS	// // ()
206	WP(C)/0017385/2023	STATE OF ODISHA B. DILIP PATRA VS	SUSANTA KUMAR BARAL VS	// // ()
207	WP(C)/0017386/2023	STATE OF ODISHA SIBA SANKAR BEHERA VS	SUSANTA KUMAR BARAL VS	// // ()
208	WP(C)/0017387/2023	STATE OF ODISHA BIRANCHI NARAYAN MISHRA VS	SUSANTA KUMAR BARAL VS	// // ()
209	WP(C)/0017388/2023	STATE OF ODISHA BALARAM DAS VS	SUSANTA KUMAR BARAL VS	// // ()
210	WP(C)/0017389/2023	STATE OF ODISHA RAJESH KUMAR PANIGRAHY VS	SUSANTA KUMAR BARAL VS	// // ()
211	ABLAPL/0005236/2023	STATE OF ODISHA PIYUSH MRIG VS	RABINDRA KUMAR NANDA VS	// // CAPITAL P.S. /245 /2023 ()
212	ABLAPL/0005237/2023	STATE OF ODISHA CHITTARANJAN ROUT VS	HEMANTA KUMAR MOHANTA VS	// // BARIPADA TOWN /351 /2023 ()
213	ABLAPL/0005238/2023	STATE OF ODISHA HARA PRASAD SAHU VS	SATYABRATA PANDA VS	// // //0 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh)
214	ABLAPL/0005239/2023	STATE OF ODISHA LUKESWAR UPADHYAY VS	GOPAL PRASAD LAL VS	// // 2(A)CC/0000018/2023 KHETRARAJPUR /135 /2023 ()
215	ABLAPL/0005240/2023	STATE OF ODISHA RAMA CHANDRA BARIK VS STATE OF ODISHA	SATYABRATA PANDA VS	// // //0 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) 2(A)CC/0000017/2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	ABLAPL/0005241/2023	BEDABYAS BARIK VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /58 /2023 () //
217	ABLAPL/0005242/2023	ANSUMAN ROY PATRA @ ANSHUMAN ROY PATRA UMAKANTA BARIK VS STATE OF ODISHA	VS	DABUGAM /191 /2017 () //
218	ABLAPL/0005243/2023	SUSHANTA ROUT VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /351 /2023 () //
219	ABLAPL/0005244/2023	ABHIRAM @AVIRAM BEHERA VS STATE OF ODISHA	MANASI MOHAPATRA VS	KHANTAPADA /105 /2023 () //
220	ABLAPL/0005245/2023	TRILOCHAN BEHERA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	DERABIS /163 /2023 () //
221	ABLAPL/0005246/2023	BALU@BABUNI PATRA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	KANDARPUR /3 /2023 () //
222	ABLAPL/0005247/2023	PRADAYENI SWAIN VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	K.NUAGOAN /58 /2023 () //
223	ABLAPL/0005248/2023	ARCHANA DAS VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	ODAGAON /103 /2022 () //
224	ABLAPL/0005249/2023	LAXMI BARIKA @ SUNDARI VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /156 /2023 () //
225	ABLAPL/0005250/2023	MITU@MANAMOHAN BISWAL VS STATE OF ODISHA	ASHOK KUMAR DAS VS	NIRAKARPUR /127 /2023 () //
226	ABLAPL/0005251/2023	SANTOSH KUMAR BISWAL VS STATE OF ODISHA	SARAT KUMAR JENA VS	JANKIA P.S. /146 /2023 () //
227	ABLAPL/0005252/2023	SACHINDRA PRADHAN	AMULYA RATNA PANDA	Bamapada (Industrial Area) /93 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	ABLAPL/0005253/2023	SATAE OF ODISHA SANTOSH KUMAR BISWAL	SARAT KUMAR JENA	// JANKIA P.S. /147 /2023
		VS	VS	()
229	ABLAPL/0005254/2023	STATE OF ODISHA SUSANTA KUMAR NAYAK	ASHOK KUMAR SAHOO	// MAHAKALPARA /126 /2023
		VS	VS	()
230	ABLAPL/0005255/2023	STATE OF ODISHA ATAL BIHARI MOHAPATRA	ARIJEET MISHRA	// PARADEEP LOCK /195 /2023
		VS	VS	()
231	ABLAPL/0005256/2023	STATE OF ODISHA RAJA RAM	SIBA PRASAD MISHRA	// BAIDESWAR /61 /2023
		VS	VS	()
232	ABLAPL/0005257/2023	STATE OF ODISHA BENIAMOHAN BEERO	REBATILATA PANDA	// R.UDAYAGIRI /28 /2023
		VS	VS	()
233	ABLAPL/0005258/2023	STATE OF ODISHA BUDHIRAM PARIDA	SURYA NARAYAN MISHRA	// JODAPADAR /90 /2023
		VS	VS	()
234	ABLAPL/0005259/2023	STATE OF ODISHA BIJAYA MALLIK	DEEPAK KU SAHOO	// PATTAMUNDAI RURAL PS /253 /2023
		VS	VS	()
235	ABLAPL/0005260/2023	STATE OF ODISHA ANJAN MALLICK	DEEPAK KU SAHOO	// DERABIS /103 /2023
		VS	VS	()
236	ABLAPL/0005261/2023	STATE OF ODISHA SOMANATHA SENA	BHABANI SHANKAR DASPARIDA	// SORO /262 /2023
		VS	VS	()
237	ABLAPL/0005262/2023	STATE OF ODISHA GOLEKHA CHARAN SINGH	ANURAG PATI	// JAGATSINGPUR /834 /2022
		VS	VS	()
238	ABLAPL/0005263/2023	STATE OF ODISHA KHITISH MOHANTY	ANURAG PATI	// JAGATSINGPUR /834 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	ABLAPL/0005264/2023	STATE OF ODISHA PRAHALLAD JENA @ PAHALI JENA VS	SURYAKANTA DWIBEDI VS	// CHANDAPUR /74 /2023 ()
240	ABLAPL/0005265/2023	STATE OF ODISHA SANJAY KUMAR MANTRY @ SANJAY MANTRY VS	NIKUNJA KUMAR ROUT VS	// BARAMBA /98 /2023 ()
241	ABLAPL/0005266/2023	STATE OF ODISHA RASHMI RANJAN PARIDA VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /18 /2021 ()
242	ABLAPL/0005267/2023	STATE OF ODISHA HIMANSU SAMAL@JAGANNATH SAMAL VS	PARTHA SARATHI NAYAK VS	// KANIHA /98 /2023 ()
243	ABLAPL/0005268/2023	STATE OF ODISHA RAKESH KUMAR SAMAL VS	NIKUNJA KUMAR ROUT VS	// JAKHAPURA /34 /2023 ()
244	ABLAPL/0005269/2023	STATE OF ODISHA HARISH@HARRI KUTTEN RANJIT VS	A.C. BISOI VS	// TANGARPALI /123 /2022 ()
245	ABLAPL/0005270/2023	STATE OF ODISHA CHINMAYA KUMAR SAMANTA VS	NALINI KUMAR JENA VS	// DHENKANAL TOWN /284 /2023 ()
246	ABLAPL/0005271/2023	STATE OF ODISHA RAKSHYA BEHERA@RAKSHA BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// BARGARH SADAR /135 /2023 ()
247	ABLAPL/0005272/2023	STATE OF ODISHA SNEHALATA PATTNAIK VS	NALINI KUMAR JENA VS	// DHENKANAL TOWN /284 /2023 ()
248	ABLAPL/0005273/2023	STATE OF ODISHA MOUSUMI SAHU VS	SATYAJIT MOHAPATRA VS	// RAIBANIA /50 /2023 ()
249	ABLAPL/0005274/2023	STATE OF ODISHA BIKRAMANANDA BASTIA VS	NALINI KUMAR JENA VS	// KHUNTUNI /77 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	ABLAPL/0005275/2023	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	DERABIS /146 /2023 () //
251	ABLAPL/0005276/2023	DASARATHI SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /92 /2023 () //
252	ABLAPL/0005277/2023	SUSANTA SENAPATI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KAMAKHYANAGAR /163 /2023 () //
253	ABLAPL/0005278/2023	BIBEKANANDA PRADHAN VS STATE OF ODISHA	BIKRAM RATH VS	ATHGARH /87 /2023 () //
254	ABLAPL/0005279/2023	MANOJ NAIK @ MANOJ KUMAR NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /199 /2020 () //
255	ABLAPL/0005280/2023	BISWADARSHI DAS VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	MAHILA P.S.(BBSR) /23 /2023 () //
256	ABLAPL/0005281/2023	DAYASAGAR NAIK VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	JHARBANDH /54 /2023 () //
257	ABLAPL/0005282/2023	DIPAK DALAI VS STATE OF ODISHA	SATYABRATA DASH VS	BALICHANDRAPUR /163 /2023 () //
258	ABLAPL/0005283/2023	JAGANNATH BARIK@KALIA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /235 /2023 () //
259	ABLAPL/0005284/2023	ARAKHITA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /160 /2023 () //
260	ABLAPL/0005285/2023	RAJESH BEHERA@CHENGA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHANDRASEKHARPUR /14 /2023 () //
261	ABLAPL/0005286/2023	BISWAJIT KANUNGO @ TUKU KANUNGO	AMULYA RATNA PANDA	GOPALPUR /88 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
262	ABLAPL/0005287/2023	STATE OF ODISHA KUNA @ RAMA KRUSHNA JENA	AMULYA RATNA PANDA	// / /0
		VS	VS	()
263	ABLAPL/0005288/2023	STATE OF ODISHA RAJAT KUMAR PANDA	PRASANTA KUMAR NANDA	// UDALA /142 /2023
		VS	VS	()
264	ABLAPL/0005289/2023	STATE OF ODISHA AMIT PRADHAN	AMULYA RATNA PANDA	// Bamapada (Industrial Area) /93 /2023
		VS	VS	()
265	ABLAPL/0005290/2023	STATE OF ODISHA DEBASISH @ BAPUN NAYAK	KISHOR KUMAR SAHOO	// CHANDABALI /158 /2023
		VS	VS	()
266	ABLAPL/0005291/2023	STATE OF ODISHA HEMANTA KUMAR MOHAPATRA	SAMARENDRA MOHANTY	// KHUNTA /131 /2023
		VS	VS	()
267	ABLAPL/0005292/2023	STATE OF ODISHA UJALA @ CHITRASEN BEHERA@UJJALA	JYOTIRMAYA SAHOO	// PURUSHOTTAMPUR /245 /2023
		VS	VS	()
268	ABLAPL/0005293/2023	STATE OF ODISHA K. GITA	JYOTIRMAYA SAHOO	// GOLANTHARA (BERHAMPUR) /4 /2023
		VS	VS	()
269	ABLAPL/0005294/2023	STATE OF ODISHA RANJAN KARAAN	JYOTIRMAYA SAHOO	// CHANDRASEKHARPUR /127 /2023
		VS	VS	()
270	ABLAPL/0005295/2023	STATE OF ODISHA S. DHARMA RAO	JYOTIRMAYA SAHOO	// GOLANTHARA (BERHAMPUR) /3 /2023
		VS	VS	()
271	ABLAPL/0005296/2023	STATE OF ODISHA PRITI RANJAN HATI	PRATIK NAYAK	// NAYAPALLI P.S. /139 /2023
		VS	VS	()
272	ABLAPL/0005297/2023	STATE OF ODISHA AJIT CHHOTARAY	JYOTIRMAYA SAHOO	// KHURDA SADAR /149 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0005298/2023	STATE OF ODISHA LOKESH MOHAPATRA VS	DEBASNAN DAS VS	// GOBINDAPUR /91 /2023 ()
274	ABLAPL/0005299/2023	STATE OF ODISHA PRADEEP @ PRADEEP KUMAR JENA VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA SADAR /181 /2022 ()
275	ABLAPL/0005300/2023	STATE OF ODISHA BISWAJIT SWAIN VS	DEVASHIS PANDA VS	// DHENKANAL TOWN /335 /2023 ()
276	ABLAPL/0005301/2023	STATE OF ODISHA JAYARAM BEHERA VS	SANJIT MISHRA VS	// BALIANTA P.S. /160 /2023 ()
277	ABLAPL/0005302/2023	STATE OF ODISHA DULAR BISOYI VS	MANAS KUMAR CHAND VS	// TENTULIKHUNTI /148 /2022 ()
278	ABLAPL/0005303/2023	STATE OF ODISHA AJAYA KUMAR SAHOO VS	DEEPAK RANJAN PARIDA VS	// DERABIS /146 /2023 ()
279	ABLAPL/0005304/2023	STATE OF ODISHA GOBINDA BISOYI VS	MANAS KUMAR CHAND VS	// TENTULIKHUNTI /148 /2022 ()
280	ABLAPL/0005305/2023	STATE OF ODISHA CHANDAN KUMAR SAHOO @ CHANDAN SAHU VS	SURYAKANTA DWIBEDI VS	// JENAPUR /124 /2023 ()
281	ABLAPL/0005306/2023	STATE OF ODISHA KABITA SAHOO VS	PRIYA RANJAN SINGH VS	// JAGATSINGPUR /226 /2023 ()
282	ABLAPL/0005307/2023	STATE OF ODISHA PRASANTA GOUDA VS	SANTOSH KUMAR MAHANTY VS	// PURUSHOTTAMPUR /268 /2023 ()
283	ABLAPL/0005308/2023	STATE OF ODISHA PRADYOT PATNAIK VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	// / /0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0007134/2022

ORISSA HIGH COURT**FILING REPORT AS ON :24/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0005309/2023	MANEI MALLIK @ DURYODHAN MALLIK VS STATE OF ODISHA	BIKRAM RATH VS	ATHGARH /100 /2023 () //
285	ABLAPL/0005310/2023	D ISWAR REDDY VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	GOPALPUR /133 /2023 () //
286	ABLAPL/0005311/2023	DHRUBA CHARAN SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	SATYABADI /150 /2023 () //
287	ABLAPL/0005312/2023	PRABHAT KUMAR MOHANTY VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0007134/2022
288	ABLAPL/0005313/2023	BHAGABAN DAS @ BAYA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	TIHIDI /195 /2023 () //
289	ABLAPL/0005314/2023	JAYABANTA BAG VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH SADAR /175 /2023 () //
290	ABLAPL/0005315/2023	KARTIK CHANDRA DASH VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /114 /2023 () //
291	ABLAPL/0005316/2023	SRINIBAS KHANDAYATARAY @ BUDHIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KANAS /240 /2022 () //
292	ABLAPL/0005317/2023	ANIL KUMAR PALLAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /137 /2023 () //
293	ABLAPL/0005318/2023	K. JAGEYA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /11 /2023 () //
294	ABLAPL/0005319/2023	AMIT KUMAR RAUTA @ AMIT RAUTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /792 /2022 () //
295	ABLAPL/0005320/2023	SIBA NAIK	TUKUNA KUMAR MISHRA	RAYAGADA TOWN /294 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :24/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
296	ABLAPL/0005321/2023	STATE OF ODISHA KEDAR SAHU	TRILOCHAN NANDA	// NAWAPARA /104 /2023
		VS	VS	()
297	ABLAPL/0005322/2023	STATE OF ODISHA NIRANJAN SWAIN @ RABI SWAIN	BIJAY KUMAR BEHERA	// KHURDA SADAR /38 /2023
		VS	VS	()
298	ABLAPL/0005323/2023	STATE OF ODISHA MANOJ KUMAR NAYAK	BIJAY KUMAR BEHERA	// BIDANASI /193 /2022
		VS	VS	()
299	ABLAPL/0005324/2023	STATE OF ODISHA ASHISH KHANDAYATARAY @ CHIKUA	JYOTIRMAYA SAHOO	// KANAS /240 /2022
		VS	VS	()
300	ABLAPL/0005325/2023	STATE OF ODISHA SADANANDA SAHOO	SUBRATA PANDA	// DHENKANAL SADAR /386 /2023
		VS	VS	()
301	ABLAPL/0005326/2023	STATE OF ODISHA PRAVASINI DAS	PRIYA RANJAN SINGH	// BALIKUDA /216 /2023
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :24/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	184/2023 CRLMP/478/2021	SARASWATI BEHERA-MP	
2	190/2023 MATA/177/2023	RAJANI PATRA-MP	BISHNU BRATA SINGH
3	208/2023 RVWPET/215/2023	PRADEEP KUMAR DHAL-MP	ADV
4	214/2023 RPFAM/175/2023	NAGARDEEP SETHY-MP	RAJENDRA KUMAR DASH
5	393/2023 CRLREV/220/2023	SASHIBHUSAN MOHANTA-MP	BIPLAB P.B. BAHALI
6	394/2023 CRLREV/289/2023	JAYAKRUSHNA DAS-MP	PRIYA RANJAN SINGH
7	395/2023 CRLREV/289/2023	JAYAKRUSHNA DAS-MP	PRIYA RANJAN SINGH
8	403/2023 FAO/237/2023	THE DIVL. MANAGER, M/S. IFFCO TOKIO G.I.CO. LTD.-MPADAM ALI KHAN	
9	404/2023 FAO/238/2023	BILASI GOUDA-MP	SUSANTA KUMAR TRIPATHY
10	559/2023 CMP/596/2023	GOURANGA SAHOO-MP	BRAHMANANDA TRIPATHY
11	793/2023 BLAPL/5867/2023	GANESH PATRA-MP	BIPLAB P.B. BAHALI
12	794/2023 BLAPL/1626/2023	RABINDRA SENAPATI-MP	RAJIB LOCHAN PATTNAIK
13	1053/2023 ABLAPL/3135/2023	MAYADHAR JENA-MP	
14	1054/2023 ABLAPL/4617/2023	SK.HAKIM-MP	PRIYA RANJAN MISHRA
15	1055/2023 ABLAPL/3681/2023	ARJUN BAIDYA-MP	
16	1056/2023 ABLAPL/4558/2023	DILLIP KUMAR BEHERA @ DILU BEHERA-MP	JYOTIRMAYA SAHOO
17	1057/2023 ABLAPL/3250/2023	PRITISH KUMAR MOHAPATRA-MP	
18	1058/2023 ABLAPL/4262/2023	NIRAKARA BARIK-MP	
19	1059/2023 ABLAPL/5310/2023	D ISWAR REDDY-MP	NRUSINGHA NANDA MOHAPATRA
20	1287/2023 CRLA/490/2023	RAMESH SWAIN-MP	
21	1288/2023 CRLA/582/2023	JATINDRANATH JENA @ JACHIA-MP	ASHOK KUMAR SAHOO
22	1289/2023 CRLA/582/2023	JATINDRANATH JENA @ JACHIA-MP	ASHOK KUMAR SAHOO
23	1290/2023 CRLA/586/2023	KARUNAKARA PANDA-MP	SAMARENDRA MOHANTY
24	1291/2023 CRLA/586/2023	KARUNAKARA PANDA-MP	SAMARENDRA MOHANTY
25	1292/2023 CRLA/587/2023	MANIRAM GOND-MP	NIRANJAN PANDA
26	1293/2023	MANIRAM GOND-MP	NIRANJAN PANDA

27	CRLA/587/2023 1294/2023	RABINDRA RANA @ KALIA-MP	M/S.RESHMA BEHERA, SANJAY KUMAR PARIDA, JEE
28	CRLA/932/2022 1295/2023	DEV KUMAR GOND-MP	MANIRAM GOND
29	CRLA/589/2023 1296/2023	DEV KUMAR GOND-MP	MANIRAM GOND
30	CRLA/589/2023 1297/2023	AKASH MALIK-MP	BASANTA KUMAR DAS
31	CRLA/590/2023 1298/2023	AKASH MALIK-MP	BASANTA KUMAR DAS
32	CRLA/590/2023 1747/2023	BIRENDRA KUMAR PATTANAİK-MP	BHABANI SHANKAR DAS PARIDA
33	CRLMC/2456/2023 1748/2023	CAPT. PURNA CHANDRA MISHRA-MP	BISHNU PRASAD PRADHAN
34	CRLMC/2458/2023 1749/2023	ASHISH KUMAR PANDA-MP	Geetanjali Majhi
35	CRLMC/2459/2023 1750/2023	JAYANTA BAG@BUNTY-MP	GOURI KUMAR RATH
36	CRLMC/2460/2023 2896/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE,A.G.A
37	WA/1123/2023 2897/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE,A.G.A
38	WA/1123/2023 2898/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE,A.G.A
39	WA/1123/2023 2899/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
40	WA/1121/2023 2900/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
41	WA/1121/2023 2901/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
42	WA/1121/2023 2902/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
43	WA/1122/2023 2903/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
44	WA/1122/2023 2904/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
45	WA/1122/2023 2905/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE,A.G.A
46	WA/1124/2023 2906/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE,A.G.A
47	WA/1124/2023 2907/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE,A.G.A
48	WA/1124/2023 2908/2023	BISWARANJAN MOHAPATRA-MP	HIMANSU SEKHAR MOHANTY
49	WA/1126/2023 2909/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
50	WA/1125/2023 2910/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
51	WA/1125/2023 2911/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
52	WA/1125/2023 2912/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE,A.G.A
53	WA/1127/2023 2913/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE,A.G.A
54	WA/1127/2023 2914/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE,A.G.A
55	WA/1127/2023 2915/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
56	WA/1128/2023 2916/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
57	WA/1128/2023 2917/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C

58	2918/2023 WA/1129/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE,A.G.A
59	2919/2023 WA/1129/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE,A.G.A
60	2920/2023 WA/1129/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE,A.G.A
61	2921/2023 WA/1130/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
62	2922/2023 WA/1130/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
63	2923/2023 WA/1130/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
64	2924/2023 WA/1131/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
65	2925/2023 WA/1131/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
66	2926/2023 WA/1131/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
67	2927/2023 WA/1135/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
68	2928/2023 WA/1135/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
69	2929/2023 WA/1135/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
70	2930/2023 WA/1132/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
71	2931/2023 WA/1132/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
72	2932/2023 WA/1132/2023	STATE OF ODISHA-MP	SANJAY RATH,A.S.C
73	2933/2023 WA/1133/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE,A.G.A
74	2934/2023 WA/1133/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE,A.G.A
75	2935/2023 WA/1133/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE,A.G.A
76	2936/2023 WA/1134/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE,A.G.A
77	2937/2023 WA/1134/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE,A.G.A
78	2938/2023 WA/1134/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE,A.G.A
79	2939/2023 WA/1136/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
80	2940/2023 WA/1136/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
81	2941/2023 WA/1136/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
82	2942/2023 WA/1137/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
83	2943/2023 WA/1137/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
84	2944/2023 WA/1137/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
85	2945/2023 WA/1138/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
86	2946/2023 WA/1138/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
87	2947/2023 WA/1138/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
88	7867/2023 WP(C)/17295/2023	DR. SHASWAT KUMAR DAS-MP	SUCHISMITA SARANGI
89	7868/2023	SARASWATI DHADA-MP	DWARIKA PRASAD MOHANTY

90	WP(C)/1628/2009 7869/2023	M/S. RAMESWAR AGRO INDUSTRIES PVT. LTD., BBSR-MBAGAMOHAN PATTANAİK	
91	WP(C)/17296/2023 7870/2023	SUCHITRA PRADHAN-MP	MANOJ KUMAR MOHANTY
92	WP(C)/17299/2023 7871/2023	MAMUNI PANDA-MP	AGASTI KANUNGO
93	WP(C)/17301/2023 7872/2023	SHANKAR PRATIHARI-MP	PRAFULLA KUMAR KAR
94	WP(C)/17302/2023 7873/2023	BASANTILATA NAYAK-MP	SUKANTA KUMAR DALAI
95	WP(C)/17307/2023 7874/2023	PRAMOD KUMAR SAHOO-MP	AVIJIT MISHRA
96	WP(C)/17312/2023 7875/2023	PREMANANDA DAS-MP	AMITAV DAS
97	WP(C)/17309/2023 7876/2023	DEBASIS RAY-MP	BIGHNARAJ RATH
98	WP(C)/17311/2023 7877/2023	ABHIMANYU JUAD-MP	
99	WP(C)/13494/2023 7878/2023	BANABIHARI TRIPATHY-MP	GURU PRASAD MOHANTY
100	WP(C)/17314/2023 7879/2023	LABA NAG-MP	
101	WP(C)/13496/2023 7880/2023	JOGENDRA KUMAR SAHOO-MP	SUKANTA KUMAR DALAI
102	WP(C)/17313/2023 7881/2023	AYASKANTA RAY-MP	AMITAV DAS
103	WP(C)/17317/2023 7882/2023	BISWANATH KHATUA-MP	AMITAV DAS
104	WP(C)/17316/2023 7883/2023	PARAMESWAR GOPAL-MP	
105	WP(C)/14600/2023 7884/2023	JOGESWAR GUA-MP	
106	WP(C)/14657/2023 7885/2023	DR. SUBHODEEP THAKUR-MP	AVIJIT MISHRA
107	WP(C)/17319/2023 7886/2023	UCO BANK, SAMBALPUR-MP	SUBRAT MISRA
108	WP(C)/17320/2023 7887/2023	KSHIROD TARAI-MP	AMITAV DAS
109	WP(C)/17322/2023 7888/2023	SOURAV ROUT-MP	
110	WP(C)/31988/2021 7889/2023	RUNUBALA BARAD-MP	SK.KALIMUDDIN
111	WP(C)/2570/2023 7890/2023	NIRANJAN SWAIN-MP	AMITAV DAS
112	WP(C)/17327/2023 7891/2023	NIHAR RANJAN PATI-MP	PRASANNA KUMAR RATH (1)
113	WP(C)/17325/2023 7892/2023	MAHESWAR DAS-MP	AMITAV DAS
114	WP(C)/17329/2023 7893/2023	PRASANNA KUMAR JENA-MP	BASUDEV BARIK
115	WP(C)/36143/2022 7894/2023	ABHAYA KUMAR PALAI-MP	JAJATI KESHARI KHUNTIA
116	WP(C)/17330/2023 7895/2023	NIRANJAN ROUT @ NIRA ROUT-MP	AMITAV DAS
117	WP(C)/17331/2023 7896/2023	DAITARI MOHARANA-MP	AKSHAYA KUMAR SAHOO
118	WP(C)/17332/2023 7897/2023	SAROJ KUMAR SWAIN-MP	AMITAV DAS
119	WP(C)/17333/2023 7898/2023	BENUDHAR BEHERA-MP	GOPAL KRUSHNA MOHANTY
120	WP(C)/17344/2023 7899/2023	SASIKANTA SAHOO-MP	NIHAL RATH
	WP(C)/17346/2023		

121	7900/2023 WP(C)/10945/2016	RANJAN KU.MISHRA-MP	M/S.P.K.BISWAL,D.MOHAPATRA,M.MOHAPATRA,M.R
122	7901/2023 WP(C)/17348/2023	MITARANI MOHARANA-MP	SUSANTA KUMAR DASH
123	7902/2023 WP(C)/17349/2023	NILIMA MOHARANA-MP	SUSANTA KUMAR DASH
124	7903/2023 WP(C)/17349/2023	NILIMA MOHARANA-MP	SUSANTA KUMAR DASH
125	7904/2023 WP(C)/17348/2023	MITARANI MOHARANA-MP	SUSANTA KUMAR DASH
126	7905/2023 WP(C)/17337/2023	RANJAN KUMAR LOI-MP	ARUN KUMAR ACHARYA
127	7906/2023 WP(C)/17350/2023	PRAMOD PRADHAN-MP	JYOTIRMAY GUPTA
128	7907/2023 WP(C)/17351/2023	REETA MOHAPATRA-MP	HEMANTA KUMAR ROUT
129	7908/2023 WP(C)/17358/2023	CHANDAN PRASAD SAHOO-MP	AKSHAYA KUMAR DORA
130	7909/2023 WP(C)/17359/2023	SANDHYARANI SWAIN-MP	KUNAL KUMAR SWAIN
131	7910/2023 WP(C)/17360/2023	BABA SAHEB AMBEDKAR FOUNDATION, ANGUL-MP	HRUDANANDA MOHAPATRA
132	7911/2023 WP(C)/17361/2023	BHRAMARBAR SAHOO-MP	AKSHAYA KUMAR DORA
133	7912/2023 WP(C)/17363/2023	MINATI MISHRA-MP	KUNAL KUMAR SWAIN
134	7913/2023 WP(C)/17364/2023	OMM SINGH CHARAN-MP	PRABHU PRASANNA BEHERA
135	7914/2023 WP(C)/17368/2023	KANDHA BEHERA-MP	KURESH PRASAD DASH
136	7915/2023 WP(C)/17369/2023	M/S MAA UTTARAYANI SELF HELP GROUP, BALUGAON-	BHISHNU PRASAD PRADHAN
137	7916/2023 WP(C)/17372/2023	KALPANA GHADEI-MP	HRUDANANDA MOHAPATRA
138	7917/2023 WP(C)/17373/2023	PRADYUMNA KUMAR SAHOO-MP	BHABANI SANKAR TRIPATHY (1)
139	7918/2023 WP(C)/17374/2023	ANU SEN-MP	JYOTI RANJAN DEO
140	7919/2023 WP(C)/17375/2023	ANIL KUMAR OJHA-MP	GYANENDRA CHANDRA SWAIN
141	7920/2023 WP(C)/17376/2023	AKSHYA KUMAR DAS-MP	DILLIP RAY
142	7921/2023 WP(C)/17376/2023	AKSHYA KUMAR DAS-MP	DILLIP RAY
143	7922/2023 WP(C)/17377/2023	KAMALKANTA JENA-MP	SAMIR KUMAR MISHRA
144	7923/2023 WP(C)/17324/2023	SUMANTA JENA-MP	NIRANJAN LENKA
145	7924/2023 WP(C)/17378/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
146	7925/2023 WP(C)/17379/2023	BHRAMAR BISOI-MP	SUSANTA KUMAR BARAL
147	7926/2023 WP(C)/17380/2023	HEMANTA KUMAR DASH-MP	SUSANTA KUMAR BARAL
148	7927/2023 WP(C)/17381/2023	BADRINATH PRADHAN-MP	SUSANTA KUMAR BARAL
149	7928/2023 WP(C)/17382/2023	SUCHISMITA PAIKARAY-MP	SUSANTA KUMAR BARAL
150	7929/2023 WP(C)/17383/2023	ASHUTOSH TRIPATHY-MP	SUSANTA KUMAR BARAL
151	7930/2023 WP(C)/17384/2023	ASIM KUMAR PADHI-MP	SUSANTA KUMAR BARAL
152	7931/2023	B. DILIP PATRA-MP	SUSANTA KUMAR BARAL

153	WP(C)/17385/2023 7932/2023	SIBA SANKAR BEHERA-MP	SUSANTA KUMAR BARAL
154	WP(C)/17386/2023 7933/2023	BIRANCHI NARAYAN MISHRA-MP	SUSANTA KUMAR BARAL
155	WP(C)/17387/2023 7934/2023	BALARAM DAS-MP	SUSANTA KUMAR BARAL
156	WP(C)/17388/2023 7935/2023	RAJESH KUMAR PANIGRAHY-MP	SUSANTA KUMAR BARAL
	WP(C)/17389/2023		